

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 209
IB-3058/ND/2019**

**IN THE MATTER OF:
M/s. Metenere Ltd.**

....PETITIONER

Vs.

M/s. Empower Softrade and Techno Pvt. Ltd.

....RESPONDENT

**Section
Under Section 9 of IBC**


**Order delivered on 19.07.2021
(Virtual Hearing)**

**Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational creditor :
For the Respondent/Corporate debtor :**

ORDER

No one is present at the time of virtual hearing of the matter, therefore,
in the interest of justice, matter is adjourned to **01.09.2021**.


**(Hemant Kumar Sarangi)
Member (T)**


**(P.S.N. Prasad)
Member (J)**

(Meenu)